

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-397-2020

Gajanand B Bhosle and ors. ... Petitioner.

Versus

Mangesh Shabi Chodankar
and Ors. ... Respondent.

Mr. S. M. Walawaikar, Advocate for the Petitioner.

Mr. N. Fernandes, Advocate for the respondent Nos.1 and 2.

Mr. C. Padgaonkar, Advocate for the respondent Nos.3 to 5.

Coram : Dama Seshadri Naidu, J.

Dated : 17th December, 2020.

P.C.:

Mr. Nigel Fernandes, learned advocate waives notice on behalf of respondent nos.1 and 2. Mr. C. Padgaonkar, learned advocate waives notice on behalf of respondent nos.3 to 5.

2. They need time to get instructions and to file reply.

3. Post the matter on 06.01.2021.

Dama Seshadri Naidu, J.

MF/-